

injured, damage caused to property and crops; and

(c) the central assistance sought by Madhya Pradesh Government and given by the Union Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND

COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) and (b). The Government of Madhya Pradesh has reported that Bhind, Morena, Gwalior, Datia, Shivpuri and Guna districts of Gwalior-Chambal region were affected by floods and heavy rains during September, 1990. The extent of damage reported is as under:—

1.	Human lives lost	:	33
2.	No. of persons injured	:	Not reported
3.	Public and private property damaged	:	About Rs. 20.00 crore
4.	Area of kharif crops damaged	:	33766 hec.

(c) The State Government requested for release of third quarterly instalment amounting to Rs. 693.75 lakh of Centre's contribution towards Calamity Relief Fund (CRF) to meet the situation. The amount was released on 9.10.1990 to the State Government.

Distribution of Land of State Farms Corporation of India to Landless

1358. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a High Powered Committee has recommended winding up of the State Farms Corporation of India and distribution of its lands to the landless;

(b) if so, whether the Union Government have accepted the recommendation and if so, the reasons therefor; and

(c) the steps taken to improve the functioning of the Corporation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) No, Sir.

(b) and (c). Do not arise.

U.S. Aid to Pakistan

1359. SHRI MADHAVRAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the reports that US propose to waive the condition, requiring a certificate that the beneficiaries of US arms and economic aid do not possess the nuclear weapons nor the capability of producing them in respect of further US aid proposed to be given to Pakistan; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYACHARAN SHUKLA):

(a) Yes, Sir. The Government has been reports to this effect.

(b) This is a bilateral matter between the Government of the United States and Pakistan.

Establishment of a Shipyard at Paradip

1360. SHRI SIVAJI PATNAIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there was any proposal for the establishment of a shipyard at Paradip;

(b) the report of the Study Team of the shipping Board with regard to the establishment of the proposed shipyard; and

(c) the steps the Government propose to take in this regard?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). Yes, Sir. There was a proposal for the establishment of two new Shipyard—one in Paradip and the other in Hazira before the Government in the Sixth Plan. The above proposal was formulated on the basis of preliminary assessment made by a Techno-Economic Group set up by the Ministry of Surface Transport in 1973 and subsequent Preliminary and Detailed Proj-

ect Reports prepared by the Consultants. However, due to resource constraints and other national priorities, it was not possible to consider establishment of additional shipyard during Sixth or Seventh Plan period.

(c) The Working Group on Eighth Five Year Plan recommended creation of at least one new shipyard in addition to a proposal of augmentation of the shipbuilding capacity of Cochin Shipyard Limited, Cochin. The final picture of the 8th Five Year Plan has not yet emerged and it was not possible to include such a proposal in the Annual Plan 1990-91 and 1991-92 due to acute resource constraints. Pending the finalisation of the 8th Five Year Plan, no further steps are contemplated by the Government at this juncture.

[*Translation*]

Central Assistance for Irrigation Purposes

1362. SHRI MAHESHWAR SINGH: Will the Minister of WATER RESOURCES be pleased to state the allocation made by the Union Government for providing irrigation facilities in rural areas during 1990-91 and the amount asked for by the States for this purpose, State-wise?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): A statement is enclosed.

STATEMENT

(*Rs. in crores*)

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Outlay proposed by State (Irrigation Sector)</i>	<i>Agreed Outlay</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	Andhra Pradesh	452.64	295.00